

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.384/2000

Tuesday, this the 23rd day of April, 2002.

CORAM

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

E.K.Ajayan  
S/o E.K.Kochappan  
Sr.Telecom Office Assistant  
Ernakulam.  
residing at Eariathara House  
Kadavanthra P.O.,Cochin-20.

...Applicant.

(By advocate Mr.P.N.Purushothama Kaimal)

Versus

1. Union of India represented by  
The Director General  
Department of Telecommunications  
Asoka Road, Sanchar Bhavan  
New Delhi.
2. Chief General Manager  
Telecommunications  
Thiruvananthapuram.

...Respondents.

(By advocate Mr.C.Rajendran,SCGSC)

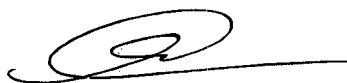
The application having been taken up on 23rd April, 2002, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.G.RAMAKRISHNAN,ADMINISTRATIVE MEMBER

None for the applicant. None appeared for the applicant on the last posting date also. The Original Application is dismissed for default and non-prosecution.

Dated 23rd April, 2002.



K.V.SACHIDANANDAN  
JUDICIAL MEMBER

aa.



G.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER